

**Office of the Principal District & Sessions Judge, Deoghar**

Deoghar, dated the 2<sup>nd</sup> day of December' 2019

ORDER No. 265 /19

In view of the direction contained in Letter No. 392/R&S dated 28.11.2019 of the Hon'ble High Court of Jharkhand, Ranchi, the day of polling for Deoghar & Madhupur Legislative constituencies i.e. 16<sup>th</sup> day of December, 2019 will be a holiday on account of Jharkhand Legislative Assembly Election, 2019.

Inform all concerned.

**Sd/-**

Principal District & Sessions Judge,  
Deoghar  
02.12.2019

Memo No. \_\_\_\_\_/19, dated 02.12.2019

Copy forwarded to the Registrar General, Hon'ble High Court of Jharkhand, Ranchi for information and needful.

**Sd/-**

Principal District & Sessions Judge,  
Deoghar  
02.12.2019

Memo No. \_\_\_\_\_/19, dated 02.12.2019

As directed Copy forwarded to:-

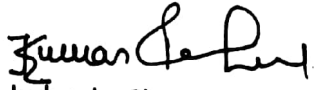
1. All the concerned courts.
  2. The Deputy Commissioner, Deoghar
  3. The Superintendent of Police, Deoghar
  4. The Judge-In- Charge, Civil Courts, Deoghar
  5. The S.D.J.M., Madhupur
  6. The Railway JM, Madhupur
  7. The Jail Superintendent, Deoghar & Madhupur
  8. The General Secretary, District Bar Association, Deoghar
  9. The General Secretary, Sub-Divisional Bar Association, Madhupur
  10. The Govt. Pleader, Deoghar and
  11. The Public Prosecutor, Deoghar
- for information and needful.

**Sd/-**

Judge-In-Charge,  
Civil Courts, Deoghar

Memo No. 2080 /19, dated 02.12.2019

Copy forwarded to the Court Manager, Civil Courts, Deoghar with a direction to upload the same on the official website of Civil Courts, Deoghar

  
Judge-In-Charge, 02-12-19  
Civil Courts, Deoghar